

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.05.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.05.2024, are as follows. The next dates of hearing are indicated below:-

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) (PH)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	15.05.2024	04.07.2024
2.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4476, 4501, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 6111 of 2023, 1115, 1414, 2648, 2649, 3525 of 2024 (PH)	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	15.05.2024	03.07.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar